

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION No.3270
TO BE ANSWERED ON 23.03.2022**

EXPENDITURE UNDER MPLAD FUND

3270. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether funds spent on laying foundation stones and plaques, etc. by the public representatives comes under the head of MPLADS or Government expenditure and if so, the details thereof;**
- (b) the quantum of funds spent on laying of foundation stone and inscripting/ engraving plaque etc. during each of the last three years, State-wise;**
- (c) the head under which the said expenditure is covered;**
- (d) whether the Government has taken/proposes to take any step for diversion of this fund for other developmental works;**
- (e) if so, the details thereof; and**
- (f) if not, the reasons therefor?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

(a) No, Sir. As per MPLADS Guidelines, funds are not allowed to be incurred on laying foundation stones and plaques etc. by the public representatives.

(b), (c),(d), (e) & (f): Does not arise.

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